

## RAJYA SABHA

*Monday, the 7th January, 2019/ 17th Pausha, 1940 (Saka)*

*The House met at eleven of the clock,*

MR. CHAIRMAN *in the Chair.*

### PAPERS LAID ON THE TABLE

#### **Reports and Accounts (2017-18) of various companies, CDC, New Delhi and related papers**

THE MINISTER OF SCIENCE AND TECHNOLOGY; THE MINISTER OF EARTH SCIENCES; AND THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. HARSH VARDHAN): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Forty-fourth Annual Report and Accounts of the Central Electronics Limited (CEL), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. *See* No. L.T. 10621/16/19]

- (ii) (a) Sixty-fourth Annual Report and Accounts of the National Research Development Corporation (NRDC), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T. 10376/16/19]

- II. A copy each (in English and Hindi) of the following papers:—

- (a) Thirty-second Annual Report and Accounts of the Consultancy Development Centre (CDC), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Centre.

[Placed in Library. *See* No. L.T. 10369/16/19]